

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice S. B. P. Singh will take up the following case today i.e. on 10th September, 2026 at 2:15 P.M. in Court No. 314 (Cent. Building).

TO BE MENTIONED

1. MA/1145/2016 THE BRANCH MANAGER, THE NEW INDIA RAJ KUMAR SINGH VIKRAM RAJESH KUMAR
MA OTHERS ASSURANCE CO. LTD. HEM SHANKAR KUMAR SINGH
VS CHANDRA SHEKHAR MAHTO AND ORS NITU SINGH

Patna High Court

By order of Hon'ble Court

Dated, 10th September, 2026

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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